

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

C.P. No. 426/2017 in
O.A. No. 471/2014

New Delhi, this the 18th day of December, 2017

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

Smt. Sunita Devi
W/o Late Shri Sunder
R/o 30/118, Trilokpuri,
Delhi. .. Petitioner

(By Advocate: Shri R.K. Shukla)

Versus

1. Shri Madhup Vyas
Principal Secretary (Health),
Govt. of NCT of Delhi
Through its Chief Secretary,
Delhi Secretariat, I.P. Estate,
New Delhi.
2. Dr. Nimesh Ahuja
Director,
Directorate of ISM & Homeopathy,
Homeo Wing, NHM & Hospital Building,
Defence Colony, New Delhi.
3. Shri Mirdula Pandey,
Chief Medical Officer,
Homeopathic Dispensary,
Extra 30 Block, Himmat Puri,
Trilokpuri, Delhi-110091. .. Respondents

(By Advocate: None)

ORDER (ORAL)**By Mr. V. Ajay Kumar, Member (J)**

It is submitted by the learned counsel for the petitioner that the Hon'ble High Court has already stayed the contempt proceedings in WPC No. 3564/2017 filed by the respondents against the orders of this Tribunal.

2. Hence, the CP is closed and notices are discharged. However, the petitioner is at liberty to avail her remedies, in accordance with law, once the stay is vacated or the WPC is finally decided.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar)
Member (J)

/Jyoti /